

Office of Principal District & Sessions Judge Budgam

To
The Worthy Registrar General
High Court of J&K,
At Jammu.

No. 10/PDJ/BUD

Date: 03.06.2020

Subject : Information regarding Criminal & Civil cases pending for final arguments.

Respected Sir,

With reference to your early communication No. 44498-44520/GS dated 30.4.2020, regarding the subject cited above. The statement is re-submitted for your kind perusal after modification as directed.

Your's Faithfully

Sd/-
Pr. District & Sessions Judge
Budgam

Name of the Court: Principal District & Sessions Judge Budgam

Name of the Presiding Officer: Raja Shujat Ali Khan

Date of posting of the Presiding Officer: 20-Nov-2018

CRIMINAL CASES

S. No.	Title of the case	Date of Institution	Date of Completion of		whether any application filed for additional evidence. If so, date thereof	Date(s) fixed for final arguments
			Prosecution Evidence	Defence evidence		
<u>1</u>	State Vs Nazir Ahmad Wani	18.05.2020	-	-	Nil	05.06.2020
<u>2</u>	State Vs Mudasir Ah Shah	26.05.2020	-	-	Nil	10.06.2020
<u>3</u>	State Vs Gh Ali Mir & Ors	26.05.2020	-	-	Nil	11.06.2020
<u>4</u>	State Vs Ab Rehman Wani	29.04.2020	-	-	Nil	11.06.2020
<u>5</u>	State Vs Mohd Rafiq Bhat	29.04.2020	-	-	Nil	11.06.2020
<u>6</u>	State vs Muzafar Mahdi	01.08.2028	-	-	Nil	12.06.2020
<u>7</u>	State Vs M. Abdullah Bhat	27.05.2020	-	-	Nil	12.06.2020
<u>8</u>	State Vs Nazir Ahmad Lone	27.05.2020	-	-	Nil	12.06.2020
<u>9</u>	State Vs Bashir Ah Malla Ors	27.05.2020	-	-	Nil	12.06.2020
<u>10</u>	State Vs Abdul Majeed Khan	30.04.2020	-	-	Nil	13.06.2020
<u>11</u>	State Vs Barkat Hussain	30.04.2020	-	-	Nil	13.06.2020
<u>12</u>	State Vs Bashir Ahmad Ganie	29.04.2020	-	-	Nil	14.06.2020
<u>13</u>	State Vs Abbas Dar & Ors	11.05.2020	-	-	Nil	14.06.2020
<u>14</u>	State Vs Firdous Ah Ganie	16.04.2020	-	-	Nil	14.06.2020
<u>15</u>	State Vs Habibullah Dar	04.05.2020	-	-	Nil	14.06.2020
<u>16</u>	Farooq Ahmad Sheikh Vs State (Appeal)	12.04.2013	-	-	Nil	15.06.2020

<u>17</u>	State Vs Ashiq Hussain Mir	21.05.2020	-	-	Nil	15.06.2020
<u>18</u>	State Vs Manzoor Ah Teeli	29.05.2020	-	-	Nil	15.06.2020
<u>19</u>	State Vs Gh Hassan Najar	29.05.2020	-	-	Nil	15.06.2020
<u>20</u>	State Vs Mst Raja & Ors	29.05.2020	-	-	Nil	15.06.2020
<u>21</u>	State Vs Arif Dar & Ors	09.04.2020	-	-	Nil	15.06.2020
<u>22</u>	State Vs Gulzar Ahmad Bhat	11.04.2020	-	-	Nil	15.06.2020
<u>23</u>	State Vs Muzamil Ah Bhat	17.04.2020	-	-	Nil	15.06.2020
<u>24</u>	State Vs Mohd Yousaf Mir	09.05.2020	-	-	Nil	16.06.2020
<u>25</u>	State Vs Gh Nabi Sheikh Ors	06.04.2020	-	-	Nil	16.06.2020
<u>26</u>	State Vs Mehraj-ud Din	10.08.2019	-	-	Nil	16.06.2020
<u>27</u>	Mushtaq Ahmad Khan Vs. Mst. Sarver Jan (Revision)	10.02.2020	-	-	Nil	17.06.2020
<u>28</u>	Muhammad Ramzan Dar Vs. Firdousa Akhter (Revision)	21.01.2020	-	-	Nil	19.06.2020
<u>29</u>	State vs Iqbal Sigh	13.05.2020	-	-	Nil	20.06.2020
<u>30</u>	State Vs Ab Rashid Beigh ors	14.05.2020	-	-	Nil	20.06.2020
<u>31</u>	Javaid Ah. Sheikh Vs. Mst. Rifat (Revision)	04.12.2019	-	-	Nil	22.06.2020
<u>32</u>	Zahid Hussain Jan Vs. JK Bank (Revision)	22.06.2018	-	-	Nil	24.06.2020
<u>33</u>	State Vs. Idara Auqaf Committee (Revision)	23.06.2018	-	-	Nil	27.06.2020
<u>34</u>	Idara Intizamia Auqaf Vs. State	31.07.2018	-	-	Nil	30.06.2020
<u>35</u>	State Vs. Mukhtar Ahmad (Rape Case)	15.05.2009	-	-	Nil	02.07.2020
<u>36</u>	State Vs Ab Majeed Bhat	11.05.2020	-	-	Nil	02.07.2020
<u>37</u>	Muhammad Rafiq Para Vs. Sakina (Revision)	31.12.2019	-	-	Nil	04.07.2020
<u>38</u>	Ashiq Hussain Bhat Vs. Rifat Sultan (Revision)	26.02.2018	-	-	Nil	06.07.2020
<u>39</u>	Manzoor Ah. Vs. Zaina (Revision)	13.12.2018	-	-	Nil	06.07.2020
<u>40</u>	Rashid Ah. Dar Vs.Gh. Mohidin Dar	22.05.2018	-	-	Nil	09.07.2020

CIVIL CASES

S. No.	Title of the case	Date of Institution	Date of Completion of		whether any application filed for additional evidence. If so, date thereof	Date(s) fixed for final arguments
			Plaintiff's Evidence	Defendant's Evidence		
<u>1</u>	Gh. Mohi-u-din Ahangar Vs. Public At Large	02.03.2020	12.03.2020	12.03.2020	Nil	16.06.2020
<u>2</u>	Mst Saja Bano & Ors Vs. Public At large	02.03.2020	12.03.2020	-	Nil	23.06.2020
<u>3</u>	Mst. Rahti & Ors Vs. Public At large	29.02.2020	10.03.2020	-	Nil	26.06.2020
<u>4</u>	Gh. Ah. Khan & Ors (Appellant) Vs. Muhammad Khan (Respondent)	5.11.2019	-	-	Application for staying the operation date 5.11.2019	19.06.2020
<u>5</u>	Bashir Ah. Wani (Appellant Vs. Chairman JK Bank Ltd. (Respondent)	16.9.2019	-	-	Application for staying the operation date 16.9.2019	07.07.2020
<u>6</u>	Mehdi Rather Vs. Mst. Tahira	20.11.2020	11.6.2014	27.6.2019	-	10.07.2020
<u>7</u>	Ishfaq Ah. Ahangar Vs. Gulzar Ah. Bhat & Ors.	4.2.2012	27.5.2015	-	-	14.07.2020

Name of the Court: Sub Judge/Chief Judicial Magistrate Budgam

Name of the Presiding Officer: Mohammad Amin Mir

Date of posting of the Presiding Officer: 29-Oct-2018

CRIMINAL CASES

S. No.	Title of the case	Date of Institution	Date of Completion of		whether any application filed for	Date(s) fixed for final arguments
			Prosecution Evidence	Defence evidence		
<u>1</u>	State through P/S Budgam Vs Ab. Aziz Reshi & Ors. FIR No. 379/2011 U/S148, 323, 354 RPC	24.01.2012	25.2.2019	Nil	Application u/s 540 Cr.P.C 26.7.2018	11.6.2020
<u>2</u>	State through P/S Khansahib Vs Gh. Hassan Khan & Ors FIR No. 67/2013 U/s 379 RPC, 6 FA	03.09.2013	25.1.2019	13.06.2019	Nil	13.6.2020
<u>3</u>	State through P/S Budgam Vs Mushtaq Ahmad Deenda & Ors FIR No. 420 of 2009 u/s 379, 6 FA	17.12.2009	09.11.2018	Nil	Nil	17.6.2020
<u>4</u>	State through P/S Budgam Vs Gh. Mohammad Dar & Ors FIR No.123/2013 u/s 147, 148, 379 RPC	20.12.2013	16.8.2017	29.4.2019	Nil	20.6.2020
<u>5</u>	State through P/S Budgam Vs Nazir Ahmad Rather & Ors FIR No. 143/2013 u/s 147, 148, 354, 451 RPC	26.12.2013	11.12.2018	18.2.2020	Nil	24.6.2020
<u>6</u>	State through P/S Budgam Vs. Mohammad Ashraf Mir & Ors. FIR No. 106/2015 U/s 147, 323, 447 RPC	29.12.2015	9.4.2019	23.2.2020	Nil	26.6.2020
<u>7</u>	State Vs. Ab. Majeed Gojri & Anr. FIR No. 364/2013 U/S 342, 323 RPC.	31.10.2013	25.5.2018	19.12.2018	Nil	02.07.2020
<u>8</u>	State through P/S Budgam Vs Sheeraz Ahmad Bhat FIR No. 108/2014 U/S 279, 304-A RPC	10.9.2014	1.10.2018	Nil	Nil	13.07.2020

CIVIL CASES

S. No.	Title of the case	Date of Institution	Date of Completion of		whether any application filed for	Date(s) fixed for final arguments
			Plaintiff's Evidence	Defendant's Evidence		
<u>1</u>	Kulsuma Akther Vs. State & Ors	16.2.2018	26.12.2019	Ex-parte evidence closed	-	12.6.2020
<u>2</u>	Ab. Razaq Dar Vs. Hamid Dar & Ors	26.11.2009	28.1.2016	25.7.2019	-	24.6.2020
<u>3</u>	Nissar Ahmad Yattoo Vs. Shahbaz Ahmad Yattoo & Ors.	18.10.2012	22.6.2018	30.11.2019	-	30.6.2020
<u>4</u>	Ab Aziz Wani Vs. State & Ors	21.2.2017	15.9.2018	Ex-parte evidence closed	-	3.7.2020
<u>5</u>	Mst. Aziz Vs. State & Ors	21.4.2011	6.11.2017	14.2.2020	-	3.7.2020
<u>6</u>	Gh. Nabi Mir & Ors Vs Ali Son in law Ahmad Rather & Ors	12.8.2010	4.3.2015	21.4.2018	-	8.7.2020
<u>7</u>	Gh. Muhammad Rather & Ors Vs Nazir Ahmad Rather	20.5.2009	18.12.2014	16.8.2018	-	9.7.2020
<u>8</u>	Ali Muhammad Dar Vs. Commissioner Secretary & Ors	29.8.2015	28.3.2018	Ex-parte evidence closed	-	14.7.2020
<u>9</u>	Gh. Muhammad Pashoo & Ors Vs. State & Ors	18.5.2012	11.12.2018	Ex-parte evidence closed	-	23.7.2020
<u>10</u>	Muhammad Ayoub Naik & Ors. Vs. Commissioner Secretary & Ors.	22.6.2013	11.3.2019	Ex-parte evidence closed	-	23.7.2020
<u>11</u>	Syed Abdul Hamid & Ors. Vs. Syed Muhammad Ishaq & Ors	31.3.2012	22.9.2018	Ex-parte evidence closed	-	25.7.2020
<u>12</u>	Atta Muhammad Khan & Ors. Vs. Gh. Rasool Sheikh & Ors.	9.5.2015	16.4.2018	Ex-parte evidence closed	-	27.7.2020
<u>13</u>	Muhammad Akbar Dar & Ors Vs. Gull Dar & Ors	4.12.2012	2.5.2018	Ex-parte evidence closed	-	6.8.2020
<u>14</u>	Khaliq War Vs. Gaffar War & Ors	01.11.2016	10.5.2018	Ex-parte evidence closed	-	6.8.2020
<u>15</u>	Gh. Muhammad Rather & Ors. Vs. Gh. Hassan Mir & Ors	01.05.2010	24.4.2015	24.5.2018	-	8.8.2020

Name of the Court: Special Mobile Magistrate Budgam (Addl Charge)

Name of the Presiding Officer: Mohammad Amin Mir

Date of posting of the Presiding Officer: 29-Oct-2018

CRIMINAL CASES

S. No.	Title of the case	Date of Institution	Date of Completion of		whether any application filed for additional evidence. If so, date thereof	Date(s) fixed for final arguments
			Prosecution Evidence	Defence evidence		
<u>1</u>	State Vs. Gulzar Ahmad Dar	30.05.2015	16.03.2020	-	-	08.07.2020
<u>2</u>	State Vs. Ali Muhammad Baba	28.12.2015	23.07.2019	-	-	11.07.2020
<u>3</u>	State Vs. Muhammad Rafiq Dar	06.05.2016	11.03.2020	-	-	27.06.2020
<u>4</u>	State Vs. Toufeeq Ah. Mir	23.07.2015	24.12.2019	-	-	15.07.2020
<u>5</u>	State Vs. Rouf Ahmad Shah	08.08.2015	18.03.2020	-	-	16.07.2020
<u>6</u>	State Vs. Junaid Ahmad Wani	28.08.2014	14.03.2020	-	-	16.07.2020
<u>7</u>	State Vs. Shameem Ah. Khan	23.05.2017	21.02.2020	-	-	17.07.2020
<u>8</u>	State Vs. Ab. Ahad Bhat	06.08.2014	17.03.2020	-	-	18.07.2020

CIVIL CASES

S. No.	Title of the case	Date of Institution	Date of Completion of		whether any application filed for additional evidence. If so, date thereof	Date(s) fixed for final arguments
			Plaintiff's Evidence	Defendant's Evidence		
<u>1</u>	-	-	-	-	-	-

Name of the Court: Sub Judge Chadoora

Name of the Presiding Officer: Manzoor Ahmad Khan

Date of posting of the Presiding Officer: 30-May-2018

CRIMINAL CASES

S. No.	Title of the case	Date of Institution	Date of Completion of		whether any application filed for additional evidence. If so, date thereof	Date(s) fixed for final arguments
			Prosecution Evidence	Defence evidence		
<u>1</u>	State Vs. Showkat Ahmad & Ors. FIR No. 87 of 1999	3.3.2004	09.6.2016	Nil	Nil	13.06.2020
<u>2</u>	State Vs. Imtiaz Ahmad Dar & Ors FIR No. 57 of 2011	24.2.2012	29.6.2018	Nil	Nil	15.06.2020
<u>3</u>	State Vs. Lateef Ahmad Sheikh FIR No. 129 of 2013	20.1.2014	27.4.2017	Nil	Nil	17.06.2020
<u>4</u>	State Vs. Fayaz Ahmad Paul FIR No. 165 of 2017	13.11.2014	10.5.2019	Nil	Nil	22.06.2020

CIVIL CASES

S. No.	Title of the case	Date of Institution	Date of Completion of		whether any application filed for additional evidence. If so, date thereof	Date(s) fixed for final arguments
			Plaintiff's Evidence	Defendant's Evidence		
<u>1</u>	Muhammad Yusuf Najar Vs. Muhammad Subhan Nath & Ors	14.5.2003	7.7.2017	3.8.2018	20.12.2017	14.06.2020
<u>2</u>	Sulla Rather Vs. Muhammad Ahsan & Ors	24.10.2009	4.6.2016	16.3.2018	Nil	17.06.2020
<u>3</u>	Rayees Ahmad Lone Vs. Gh. Muhammad Lone	27.11.2014	29.7.2019	Current	Nil	19.06.2020
<u>4</u>	Abdul Rehman Dar vs. Gh. Hassan Mir & Ors	16.4.2015	20.12.2019	Ex-parte	Nil	23.06.2020

Name of the Court: Munsiff Magam

Name of the Presiding Officer: Aadil Mushtaq Ahmad

Date of posting of the Presiding Officer: 18-Feb-2018

CRIMINAL CASES

S. No.	Title of the case	Date of Institution	Date of Completion of		whether any application filed for additional evidence. If so, date thereof	Date(s) fixed for final arguments
			Prosecution Evidence	Defence evidence		
1	Mst. Jawhara Akhter Vs. Syed Sajad	1.6.2016	26.5.2018	24.2.2020	Nil	12.06.2020
2	Mst Haseena Vs. Reyaz Ahmad Dar	4.2.2017	5.6.2018	12.2.2020	Nil	16.06.2020
3	State Vs. Ab Rashid Wani & Ors	23.8.2014	31.8.2019	20.2.2020	Nil	19.06.2020
4	Abdul Hameed Sofi Vs. Gh. Muhammad Sofi & Ors	12.12.2019	28.2.2020	9.3.2020	Nil	22.06.2020
5	Gh Mohi-ud-din Mir Vs. Saba Khan	24.5.2013	27.11.2019	16.3.2020	Nil	27.06.2020

CIVIL CASES

S. No.	Title of the case	Date of Institution	Date of Completion of		whether any application filed for additional evidence. If so, date thereof	Date(s) fixed for final arguments
			Plaintiff's Evidence	Defendant's Evidence		
1	Muhammad Ami Mir Vs. Mst. Haleema & Ors	31.12.2016	14.12.2018	13.02.2020	Nil	23.06.2020

Name of the Court: Munsiff Chrari Shareef

Name of the Presiding Officer: Mehreen Mushtaq

Date of posting of the Presiding Officer: 10-June-2019

CRIMINAL CASES

S. No.	Title of the case	Date of Institution	Date of Completion of		whether any application filed for additional evidence. If so, date thereof	Date(s) fixed for final arguments
			Prosecution Evidence	Defence evidence		
1	Police Post Pakherpora Vs Zaffar Ahmad Khatana & Ors	29.11.2013	01.04.2019	Nil	Nil	13.06.2020
2	Gh. Qadir Magray Vs. Ab. Hamid Dar & Ors.	29.09.2014	02.05.2019	Nil	Nil	17.06.2020
3	Manzoor Ahmad Bhat Vs. Muhammad Maqbool Dar & Ors	27.05.2015	27.12.2019	Nil	Nil	23.06.2020

CIVIL CASES

S. No.	Title of the case	Date of Institution	Date of Completion of		whether any application filed for additional evidence. If so, date thereof	Date(s) fixed for final arguments
			Plaintiff's Evidence	Defendant's Evidence		
1	-	-	-	-	-	-

Name of the Court: Munsiff Budgam

Name of the Presiding Officer: Tabassum Qadir Parray

Date of posting of the Presiding Officer: 20-July-2017

CRIMINAL CASES

S. No.	Title of the case	Date of Institution	Date of Completion of		whether any application filed for additional evidence. If so, date thereof	Date(s) fixed for final arguments
			Prosecution Evidence	Defence evidence		
1	State vs. Bashir Ahmad Bhat & Ors	23.12.2010	11.05.2019	27.7.2019	-	11.06.2020
2	State Vs Ghulam Muhammad Wani	06.09.2013	14.07.2017	08.03.2018	application filed on 21.06.2018	24.06.2020
3	State Vs. Muhammad Shafi Deedar & Ors.	02.12.2010	02.03.2020	Nil	-	29.06.2020
4	State Vs. Aziz Najar	23.12.2020	-	-	-	02.07.2020
5	State Vs. Bilal Ahmad Joo	02.02.2013	-	-	-	04.07.2020
6	State Vs. Mushtaq Ahmad Wani	23.12.2014	-	-	-	06.07.2020
7	State Vs. Sajad Ahmad Dar	02.03.2014	-	-	-	13.07.2020
8	State Vs. Hafeez Rafequie	05.06.2014	-	-	-	16.07.2020
9	State Vs. Nasir Ahmad Baba & Ors	31.10.2007	14.03.2018	-	application filed on 25.05.2018	29.07.2020
10	State Vs. Gul Jindad & Ors	03.01.2015	02.08.2017	23.10.2017	Two applications filed on 18.03.2018	24.08.2020

CIVIL CASES

S. No.	Title of the case	Date of Institution	Plaintiff's Evidence	Defendant's Evidence	whether any application filed for additional	Date(s) fixed for final arguments
1	Mst. Raja Vs. Mst. Khurshi	09.07.2004	15.07.2019	12.03.2020	-	13.06.2020
2	Shaheen Samad Beigh Vs. Ghulam Nabi Rather	01.10.2015	26.04.2019	Ex-parte evidence	-	16.06.2020
3	Muhammad Afzal Beigh Vs. Khaliq Bhat	21.07.2008	17.12.2014	18.02.2018	-	24.06.2020

Name of the Court: Munsiff Chadoora

Name of the Presiding Officer: Abdul Bari

Date of posting of the Presiding Officer: 10-June-2019

CRIMINAL CASES

S. No.	Title of the case	Date of Institution	Date of Completion of		whether any application filed for additional evidence. If so, date thereof	Date(s) fixed for final arguments
			Prosecution Evidence	Defence evidence		
1	State Vs. Ghulam Muhammad Raina & Ors FIR No. 30 of 2012	20.4.2012	15.2.2019	Nil	Nil	16.06.2020
2	State Vs. Mushtaq Ahmad Dar FIR No. 04 of 2015	7.3.2015	29.12.2018	27.12.2019	Nil	17.06.2020
3	State Vs. Zahoor Ahmad Mir & Ors FIR No. 95 of 2016	26.12.2016	2.12.2019	4.2.2020	Nil	19.06.2020
4	State Vs. Jahangir Ahmad Dar & Ors FIR No. 37 of 2014	5.8.2014	20.11.2018	24.01.2019	Nil	22.06.2020
5	State Vs. Mehraj-u-din Dar FIR No. 100 of 2014	29.12.2014	30.01.2020	Nil	Nil	23.06.2020

CIVIL CASES

S. No.	Title of the case	Date of Institution	Date of Completion of		whether any application filed for additional evidence. If so, date thereof	Date(s) fixed for final arguments
			Plaintiff's Evidence	Defendant's Evidence		
1	-	-	-	-	-	-

Name of the Court: Additional Spl. Mobile Magistrate Beerwah

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Name of the Presiding Officer: Imran Haneef Khan

Date of posting of the Presiding Officer: 16-Feb-2018

CRIMINAL CASES

S. No.	Title of the case	Date of Institution	Date of Completion of		whether any application filed for additional evidence. If so, date thereof	Date(s) fixed for final arguments
			Prosecution Evidence	Defence evidence		
<u>1</u>	State Vs. Habibullah Sheikh FIR No. 49 of 2015	12.6.2015	25.1.2020	Nil	Nil	02.06.2020
<u>2</u>	State Vs. Nazir Ahmad Malik & Ors	29.12.2015	17.2.2020	Nil	Nil	15.06.2020
<u>3</u>	State Vs. Muhammad Ramzan Sheikh FIR No. 135 of 2014	7.2.2015	17.2.2020	Nil	Nil	24.06.2020
<u>4</u>	State Vs. Ab. Qayoom Ganie FIR No. 83 of 2014	20.8.2014	10.7.2019	Nil	Nil	25.06.2020
<u>5</u>	State Vs. Muhammad Rafiq Najar FIR No. 50 of 2017	3.6.2017	17.2.2020	Nil	Nil	13.07.2020

CIVIL CASES

S. No.	Title of the case	Date of Institution	Date of Completion of		whether any application filed for additional evidence. If so, date thereof	Date(s) fixed for final arguments
			Plaintiff's Evidence	Defendant's Evidence		
<u>1</u>	-	-	-	-	-	-